

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2018

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
Dairy No.1552/BB/2018	For non-Compliances of office objection	Sec 252	M/s Sowraj Infra Pvt Ltd		ROC	03.04.2018

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

PETITIONER/s :

ORDER

Dairy No.1552/BB/2018 is filed by M/s Sowraj Infra Private Limited, under section 252 of the Companies Act, 2013 on 03/04/2018, by inter-alia seeking for restoration of the Company in the Register of Companies and to pass such order as deems fit in the circumstances of the case.

On scrutiny of the Petition, the office has found several defects in the Petition and the same was communicated to the Counsel/PCS through email for compliance, by granting 10 days time to comply the objection and to submit the same in the Registry. The said office objections were received by the PCS/Counsel on 11/06/2018, but so far the/Counsel PCS has not taken any steps to rectify the office objections, and failed to comply the same.

Today also none appeared for Petitioner. In view of the above facts and circumstances of the case, post the case on 17/09/2018 for non-compliance of office objections, under the caption "**For dismissal**".


MEMBER (T)


MEMBER (J)